

Central Administrative Tribunal
Principal Bench, New Delhi.

CP-406/2004
OA-3109/2003
MA-2464/2004
MA-74/2005
MA-540/2005
MA-541/2005
MA-617/2005

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New Delhi this the 17th day of August, 2005.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

Sh. Krishan Singh Balyan,
S/o Sh. Harbans Lal,
R/o R-6/94, Raj Nagar,
Ghaziabad.

Petitioner

(Petitioner in person)

Versus

Sh. Somi Tandon,
Controller General of Defence
Accounts (CGDA), West Block-V,
R.K. Puram, New Delhi.

Respondent

(through Sh. S.M. Arif, Advocate)

Order (Oral)

Hon'ble Shri Shanker Raju, Member(J)

The present C.P. stands disposed of with a direction to the respondents to comply with our directions, subject to the final outcome of the Writ Petition which is pending before the Hon'ble Delhi High Court of Delhi, within four weeks. Notices are discharged.

A copy of this order be given dasti to the respondents' counsel.


(Shanker Raju)
Member(J)


(V.K. Majotra)
Vice-Chairman(A)

/vv/